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2. consideration and passing of the Indian Statistical Institute (Amendment) bill. 1995, after it is passed bv Lok Sabha.

May be of disposed without discussion

- 3. Consideration and return of the following Bills after they have been passed by Lok Sabha:-
 - Appropriation 2 Hours (To (a) The (No. 3) Bill, 1995 rebe discussed lating to Demands for together). Excess Grants (General) for 1992-93.
 - (b) The Appropriation (No. 4) Bill, 1995 relating to Supplementary Demands for Grants (General) for 1995-96.
- 4. Consideration and passing 1 Hour of the Constitution (Eigh ty-First Amendment) Bill, 1994.
- 5. Consideration and passing 2 Hours of the University Grants Commission (Amendment) Bill, 1995.
- 6. Consideration and passing 2 Hours of the Constitution Sixty-First Amendment) Bill, 1988.
- 7. Consideration and passing 2 Hours of the National Commission for Minorities (Amendment) Bill, 1995, after it is passed by Lok Sabha.
- 8. Consideration and return 2 Hours of the Jammu and Kash mir Appropriation (No. 2) Bill, 1995, after it is passed by Lok Sabha.
- 9. Discussion on the Vohra 4 Hours Committee Report.
- 10. Consideration and passing It could be of the Six Schedule to the passed with-Constitution (Amendout discusment) Bill, 1995. sion.

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE RE-PORT OF THE SELECT COMMITTEE OF THE RAJYA SABHA ON THE TRADE MARKS BILL, 1995

SHRI V. KISHORE CHANDRA S. DEO: Madam, I beg to move the following Motion:

"That the time appointed for presentation of the Report of the Select Committee of the Rajya Sabha on the Trade Marks Bill, 1995 be extended up to the last day of the first week of the Hundred and Seventy fifth Session of the Rajya Sabha.

The question was put and the motion was adopted.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COM-**MENCING 21ST AUGUST, 1995**

THE MINISTER OF STATE IN THE MINISTRY **PARLIAMENTARY** OF **AFFAIRS** (SHRIMATI **MARGARET** ALVA): Madam, with your permission, I rise to announce that the Government business in this House during the week commencing 21st August, 1995 will consist of:-

- 1. Consideration of any item government business carried over from today's Order Paper.
- 2. Consideration and passing of the following Bills as passede by the Lok Sabha:--
 - (a) The Indian Statistical Institute (Amendment) Bill, 1995.
 - (b) The Jammu & Kashmir propriation (No. 2) Bill, 1995.
 - (c) The Appropriation (No. 3) Bill, 1995.
 - (d) The Appropriation (No. 4) Bill, 1995.